

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKUDAM BENCH

O.A.No.99/95

Wednesday, this the 16th day of August, 1995.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR P SURYAPRAKASAM, JUDICIAL MEMBER

1. Joy Paul,  
Senior Clerk,  
C/o Area Manager's office,  
Southern Railway, Ernakulam.
2. Kusala Thulaseedharan,  
Senior Clerk, Commercial Branch,  
Divisional Office, Southern Railway,  
Thiruvananthapuram-14.
3. R Mallika, Senior Clerk,  
Commercial Branch, Divisional Office,  
Southern Railway,  
Thiruvananthapuram-14.
4. Ravi Venugopal, Senior Clerk,  
Commercial Branch, Divisional Office,  
Southern Railway,  
Thiruvananthapuram-14.
5. Thankamony, Senior Clerk,  
Commercial Branch, Divisional Office,  
Southern Railway,  
Thiruvananthapuram-14.
6. Latha Jacob, Senior Clerk,  
Commercial Branch, Divisional Office,  
Southern Railway,  
Thiruvananthapuram-14.
7. Sebastian George Rozario,  
Senior Clerk, Commercial Branch,  
Divisional Office, Southern Railway,  
Thiruvananthapuram-14.
8. A.Abdul.Majeed, Senior Clerk,  
Commercial Branch, Divisional Office,  
Southern Railway,  
Thiruvananthapuram-14. - Applicants

By Advocate Mr K Ramakumar

Vs.

1. Union of India represented by the  
General Manager, Southern Railway,  
Park Town, Madras. - Respondents

2. The Chief Personnel Officer, Southern Railway, Park Town, Madras.
3. The Chief Commercial Superintendent, Southern Railway, Park Town, Madras.
4. The Senior Divisional Commercial Superintendent, Southern Railway, Thiruvananthapuram.
5. The Divisional Personnel Officer, Southern Railway, Thiruvananthapuram.
6. KR Manu, Clerk, Divisional Office, Commercial Branch, Southern Railway, Thiruvananthapuram-14.
7. V Sreerangan Achari, Clerk, Divisional Office, Commercial Branch, Southern Railway, Thiruvananthapuram-14.

- Respondents

By Advocate Mrs Sumathi Dandapani (for R.1 to 5)

The application having been heard on 16.8.95  
the Tribunal on the same day delivered the following:

O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicants herein contend that a decision was rendered by the Tribunal in OA-524/92 and as a consequence, their seniority is sought to be revised (A5).

2. We notice that the applicants other than applicants 1, 2 and 3 filed a Review Application No. 12/94 against the decision in OA-524/92. The Tribunal dismissed the review application.

3. During the hearing learned counsel for applicants submitted that he wishes to withdraw the application with freedom to proceed with such legal remedies as are open to

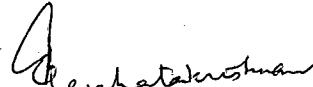
the applicants against OA-524/92.

4. We accept the submission and dismiss the application as withdrawn. No costs.

Dated, the 16th August, 1995.



P SURYAPRAKASAM  
JUDICIAL MEMBER



PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

trs/168